

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 608**  
**IB/176/ND/2024**

**IN THE MATTER OF:**  
**M/s. Smriti Bhatia**

**...PETITIONER**

**Vs.**

**Bird Consultancy Services Private Limited**

**...RESPONDENT**

**Section**  
**U/s 7 of IB Code, 2016**

**Order delivered on 29.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :Mr. Swapnil Gupta, Mr. Vaibhav Mendiratta and Mr. Abhinav Mishra, Advs. Mr. Sumesh Dhawan and Mr. Shaurya Shyam, Advs.

**For the Respondent/Corporate Debtor** :Mr. Aseem Chaturvedi, Mr. Wamika Trehan, Mr. Milind Jain and Mr. Siddhant Kumar, Advs.

**ORDER**

Due to paucity of time, the matter is adjourned to **03.06.2024**.

**Sd/-**  
**(Court Officer)**